

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 121 (Mis.)/
II-15-12/2007

Bilaspur, date: 29 /03 /2025

Internal Complaints Committee is re-constituted in the High Court comprising of the following Members for dealing with complaints regarding Sexual Harassment of Women at workplace:-

S.No.	Name of Officers of the Committee	Designation
01	Hon'ble Mrs. Justice Rajani Dubey Hon'ble Judge, High Court of Chhattisgarh, Bilaspur.	Chairperson
02	Mrs. Renu Kochar Advocate, High Court of Chhattisgarh, Bilaspur.	Member
03	Mrs. Nidhi Sharma Tiwari Additional Registrar (DE & E) High Court of Chhattisgarh, Bilaspur.	Member & Secretary to this Committee
04	Ms. Rajani Soren Advocate, High Court of Chhattisgarh, Bilaspur.	Member
05	Smt. Bini Pradeep Deputy Registrar, High Court of Chhattisgarh, Bilaspur.	Member

By Order of Hon'ble the Chief Justice

Sd/-
(K. Vinod Kujur)
Registrar General

Endt.No. 6096 /
II-15-12/2007

Bilaspur, date: 29 /03 /2025

Copy forwarded to: -

1. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.

6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. Registrar (Judicial/Vig./I.& E./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
19. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
20. **Mrs. Nidhi Sharma Tiwari**, Additional Registrar (D.E. & E.), High Court of Chhattisgarh, Bilaspur,
21. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur,
22. Additional Registrar (Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
23. O.S.D., High Court of Chhattisgarh, Bilaspur,
24. All Registrars (M) and Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
25. All Additional Registrars (M), High Court of Chhattisgarh, Bilaspur,
26. Budget Officer/Accounts Officer/Deputy Registrars, High Court of C.G., Bilaspur,
27. **Mrs. Renu Kochar, Advocate**, High Court of Chhattisgarh, Bilaspur,
28. **Ms. Rajani Soren, Advocate**, High Court of Chhattisgarh, Bilaspur,
29. **Smt. Bini Pradeep, Deputy Registrar**, High Court of Chhattisgarh, Bilaspur,
30. Sr. Court Manager/Sr. Librarian/Court Managers/Assistant Librarians, High Court of Chhattisgarh, Bilaspur,
31. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
32. All Section Officers/Section In-Charge, High Court of Chhattisgarh, Bilaspur,
33. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur – with a direction to affix the same in all Notice Boards of this Registry,

for information/necessary action.


(K. Vinod Kujur)
Registrar General

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